	/ -	iling under cloues (	a) of cub regulation	(Please click )	•	Possilution Process	for Corporate Daras	ne) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1200243067	1	1200243067	85.47	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	24	42919247	24	41982989	2.99	0	0	936258	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	147461254	1	147461254	10.50	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	21790071	6	14615992	1.04	0	0	7174079	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	32	1412413639	32	1404303302	100.00	0	0	8110337	